

(TO BE PUBLISHED IN THE GAZETTE OF INDIA, PART 1 SECTION 2)


No. K.13028/03/2016-US.II
Government of India
Ministry of Law and Justice
(Department of Justice)

....

Jaisalmer House, 26, Man Singh Road,
NEW DELHI-110 011, dated 18th May, 2017.

NOTIFICATION

In exercise of the powers conferred by clause (1) of article 224 of the Constitution of India, the President is pleased to appoint Shri Prakash Chandra Jaiswal, to be an Additional Judge of the Patna High Court, for a period of two years with effect from the date he assumes charge of his office.



(S.C. BARMMA)

Joint Secretary to the Government of India
Tel: 23072142

To

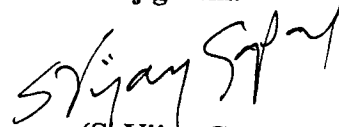
The Manager,
Government of India Press,
FARIDABAD

No. K. 13028/03/2016-US.II

Dated 18.05.2017

Copy to:-

1. Shri Prakash Chandra Jaiswal, C/o The Registrar General, Patna High Court, Patna.
2. The Secretary to the Governor of Bihar, Patna.
3. The Secretary to the Chief Minister of Bihar, Patna.
4. The Secretary to the Chief Justice, Patna High Court, Patna.
5. The Chief Secretary, Government of Bihar, Patna
6. The Registrar General, Patna High Court, Patna
7. The Accountant General, Bihar, Patna.
8. The President's Secretariat, (CA.II Section), New Delhi
9. PS to Principal Secretary to the Prime Minister, New Delhi.
10. Additional Registrar (Conf.), O/o Chief Justice of India, 5, Krishna Menon Marg, New Delhi.
11. PS to ML&J/PS to MoS (L&J)/PSO to Secretary (J)/JS(SCB)//DS(S)/US.I/SO(Desk)
12. Notification copy uploaded on the website of the Department of Justice, Government of India, New Delhi at www.doj.gov.in.


(S. Vijay Gopal)

Under Secretary to the Government of India
Tel:2338 2978